

ST-714117

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of C.J.M. Babailly

Sl. No.	Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Ch Allan/Deposit slip. (The details of the Scheme and Ch Allan forms are available on this website)
NIL						

Handwritten signature/initials in the bottom left area.

**Chief Judicial Magistrate
BABAILLY**

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

7/4/17

In the Court of ACJMI

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			<u>NIL</u>			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Addl. Chief Judicial Magistrate-I.
Bareilly

87-411

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT' SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM (T) Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

nil

ACJM (T) Bareilly
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ACJM (T) BAREILLY

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
 24% DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)**

Court of ACJM VII Bly

In the Court of.....

Sl. No.	Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	Date 07/04/17					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	NIL					

अपर मुंबई न्यायिक जजिस्ट्रेट
 वरुली